

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 196/2024 In C.P. (IB)/973(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: BANK OF INDIA V/s FROST INTERNATIONAL
LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 196/2024 –

1. Mr. Tushad Kakalia, Advocate /w Ms. Astha Ojha i/b DSK Legal appeared for the Applicant.
2. Mr. Nalin Bajaj, Advocate i/b Adv Ambar Bhartiya appeared for the Respondent no. 1.
3. Ms. Aishwarya Pawar, Advocate appeared for the Respondent no. 2.
4. Mr. Prashant Singh, Advocate for Respondent No. 3.
5. Learned Counsel for the Applicant seeks some time stating that the affidavit in compliance of this Bench's order was received on 04.04.2024 from Respondent.
6. List this IA on **14.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)